

In the Court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
Cause list dated 02-07-2021

Morning Session	Afternoon Session
Evidence 1.CC.9860/2017	NBW to accused 1.CC.6736/2017
Charge plea 2.CC.1014/2017	2.CC.3642/2018
3.CC.8613/2020	3.CC.3685/2018
Hearing 4.CC.8557/2020	4.CC.4175/2018
5.CrI.Misc.476/2020	5.CC.1853/2019
Summons 6.CC.4095/2020	6.CC.2600/2019
7.CC.4328/2020	7.CC.4173/2019
8.CC.7977/2020	8.CC.10261/2019
9.CC.9392/2020	9.CC.534/2020
10.CC.9395/2020	10.CC.3824/2020
11.CC.11356/2020	11.CC.3835/2020
12.CC.14456/2020	12.CC.3883/2020
13.CC.1984/2021	13.CC.4078/2020
14.CC.8512/2021	14.CC.4084/2020
15.CC.8513/2021	15.CC.4780/2020

Sd/-
Chief Judicial Magistrate.

Note: All the advocate are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**In the court of Chief Judicial Magistrate
Bangalore Rural District, Bangalore
(Case List dated: 02-07-2021)**

1st Session Arguments/Evidence	2nd Session Arguments/Hearing
1.CC.10513/2017	1.CC.6501/2019
2.CC.9454/2018	2.CC.7381/2019
3.CC.9485/2018	3.CC.8147/2019
4.CC.5950/2019	4.CC.8148/2019
5.CC.6777/2019	5.CC.8212/2019
6.CC.8974/2019	6.CC.10999/2019
7.CC.9437/2019	7.CC.11001/2019
8.CC.11520/2019	8.CC.11198/2020
9.CC.11833/2019	9.CC.14793/2020
10.CC.12464/2019	10.CC.14802/2020
11.CC.12487/2019	11.CC.249/2021
12.C.misc.507/2018	12.CC.6033/2021
13.PCR.425/2019	13.CC.6034/2021
14.PCR.165/2020	14.CC.8213/2021
15.PCR.166/2020	15.CC.4234/2020

Note: All the advocates are requested to strictly follow SOP issued by Hon'ble High Court of Karnataka.

**Addl. Chief Judicial Magistrate,
Bangalore Rural District, Bangalore**

**In the court of II Addl. Chief Judicial Magistrate
Court Bangalore Rural District, Bangalore
(Cause list dated: 02/07/2021)**

II ACJM, Bengaluru. 1 st session Evidence/Arguments	II ACJM, Bengaluru. 2 nd Session Evidence/Arguments
1. CC No.690/2014	1. CC No. 3892/2020
2. CC No. 1426/2017	2. CC No. 4280/2017
3. CC No. 9056/2017	3. CC No. 8290/2021
4. CC No. 6150/2018	4. CC No. 8551/2021
5. PCR No. 175/2021	5. CC No. 8687/2021 J.C
6. CC No. 8102/20219	6. CR No. 16/2021 J.C
7. CC No. 6897/2014	7. CC No. 7582/2019
8. CC No. 6397/2015	8. CC No. 5097/2013
9. CC No. 6734/2015	9. CC No. 7822/2013
10. CC No. 1054/2016	10. CC No. 8075/2015
11. CC No. 2762/2017	11. CC No. 576/2016
12. CC No. 8059/2017	12. CC No. 2801/2016
13. CC No. 500/2019	13. CC No. 9575/2018
14. CC No. 6190/2018	14. CC No. 13856/2019
15. CC No. 6151/2019	15. CC No. 73/2021

IIAddl, Chief Judicial Magistrate
Bangalore Rural District, Bangalore.

**Note: All the advocates are requested to strictly follow SOP
issued by the Hon'ble High Court of Karnataka.**